

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 92 OF 2018 &
I.A. NO. 802 OF 2018

Dated: 05TH July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

ORDER

I.A. NO. 802 OF 2018

(for amendment of the appeal and to urge additional grounds)

Admit. Issue notice to the Respondent on IA No.802 of 2018 returnable on 09.08.2018. Dasti, in addition is permitted.

List the matter on **09-08-2018**.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member